

**The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):**

(a)

Border Areas	Anticipated Expenditure (1961-66)
(Rs. crores)	
Jammu & Kashmir	
Ladakh	1.47
Punjab	
Lahul & Spiti	1.26
Uttar Pradesh	
Uttarkhand	25.51
Himachal Pradesh	
Kinnaur District	0.70

(b) Information will be furnished as soon as it is available from the State Governments and Himachal Pradesh Administration.

**Khosla Committee's Report on Narmada River Project**

\*1256. **Shri Jashvant Mehta:**  
**Shri Vishwa Nath Pandey:**  
**Shri Dhuleshwar Meena:**  
**Shri Ramachandra Ulaka:**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 185 on the 24th February, 1966 and state:

(a) the further steps Government have taken for the implementation of the recommendations made in the Khosla Committee's report on Narmada River Project; and

(b) whether any final decision has been arrived at?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) and (b). The comments of the Maharashtra Government have also been received and are under study. The matter is proposed to be discussed shortly with the Chief Ministers of the concerned States.

**Raid on Wine-bar in Central Calcutta**

\*1257. **Shri Indrajit Gupta:** Will the Minister of Finance be pleased to state:

(a) whether a wine-bar in Central Calcutta was recently raided by the

Special Police of the Central Bureau of Investigation on suspicion of being a centre for illegal transactions in foreign exchange and imported goods;

(b) whether it is a fact that some other premises were also searched in this connection; and

(c) if so, the results of the investigation and action taken thereon?

**The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):**

(a) On the 8th June, 1965, the Customs authorities searched the premises of a bar in Free School Street, Calcutta, on suspicion that illegally imported goods were secreted there.

(b) Yes, Sir.

(c) The matter is under investigation by the Central Bureau of Investigation and the Enforcement Directorate.

**Foreign Exchange for bringing out Supplement on India in U.S.A.**

\*1258. **Shri Vasudevan Nair:**  
**Shri Warrior:**  
**Shri Surendranath Dwivedy:**

Will the Minister of Finance be pleased to state:

(a) whether Government have sanctioned foreign exchange to Birla Group of Industries in India for bringing out a special supplement by the *New York Times* of U.S.A. on India;

(b) if so, the amount sanctioned;

(c) when the supplement was published; and

(d) the special reasons for sanctioning such a big amount of foreign exchange when the country is in acute shortage of foreign exchange and when Government have its own agency for publicity and propaganda abroad?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) Yes, Sir.

(b) Dollars 69,500.

(c) 20th March, 1966.

(d) It has been the normal policy of the Government to allow reasonable exchange facilities for publicity abroad for export promotion purposes and for focussing a clear picture on